

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 01/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2017

NAME OF THE PARTIES: M/s. Arham Anmol Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Order

CP No.01/I&BP/NCLT/MB/MAH/2017

This matter came up for hearing yesterday i.e. on 18.1.2017. None present for the Applicant. Today also nobody has appeared hence, the Applicant is called absent.

This Petition is dismissed for default.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)